

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 210- IA 892 of 2022
In
CP(IB) 196 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Kurlon Ltd

V/s

India Green Reality Ltd

.....Applicant

.....Respondent

Order delivered on ..20/01/2023

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Vishal Dave, Adv. a/w. Ms. Pragati Tiwari, Adv.
For the Respondent : Ms. Garima Malhotra, Adv.

ORDER

IA 892 of 2022

Learned Counsel for respondent herein original applicant M/s. Kurlon Ltd states that she is led by Learned Sr. Counsel Mr. Sanjanwala who is on his legs before the Hon'ble Gujarat High Court.

Pleadings are complete.

List for hearing on 21.02.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**